

**HIGH COURT OF ANDHRA PRADESH**

Subject: In supersession of the earlier orders, allocation of the Districts to the Hon'ble Judges shall be as under, to be effective from 04.02.2019.

<b><u>S.No.</u></b>	<b><u>Name of the Hon'ble Administrative Judge</u></b>	<b><u>Name of the District</u></b>
1.	JUSTICE C.PRAVEEN KUMAR	KRISHNA
2.	JUSTICE S.V.BHATT	VISAKHAPATNAM
3.	JUSTICE A.V.SESHA SAI	GUNTUR
4.	JUSTICE M.SEETHARAMA MURTI	EAST GODAVARI
5.	JUSTICE U.DURGA PRASAD RAO	CHITTOOR
6.	JUSTICE M.SATYANARAYANA MURTHY	WEST GODAVARI
7.	JUSTICE GUDISEVA SHYAM PRASAD	KURNOOL
8.	JUSTICE J.UMA DEVI	ANANTAPUR
9.	JUSTICE T.RAJANI	NELLORE
10.	JUSTICE D.V.S.S.SOMAYAJULU	PRAKASAM
11.	JUSTICE KONGARA VIJAYA LAKSHMI	KADAPA
12.	JUSTICE M. GANGA RAO	SRIKAKULAM
13.	JUSTICE D.V.S.S.SOMAYAJULU (Until further orders)	VIZIANAGARAM

DATE: 01.02.2019.

  
**REGISTRAR GENERAL**